


CORRIGENDUM

In previous duty roster dated 31.08.2020 for the month of September-2020 in respect of the Judicial Officers posted in Sonipat Sessions Division; the day 27.09.2020 has been shown as duty period of Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat, which be now read as 25.09.2020 instead of 27.09.2020 as Sunday falls on 27.09.2020.

A copy of this corrigendum be uploaded on the website of this office for general information of the Advocates as well as litigants.

All concerned be informed accordingly.

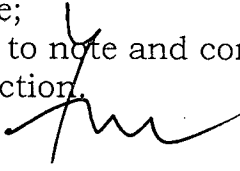

(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 23/9/2020

Endst. No. 7395 / Dated 23/9/2020

Copy forwarded to:-

1. Sh. Sanjeev Jindal, Principal Judge, Family Court, Sonipat;
2. Ms. Sonika, Additional Principal Judge, Family Court, Sonipat;
3. District Attorney, Sonipat;
4. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
5. Superintendent Grade-II (Judicial) of this office;
6. Statistical Assistant of this office;
7. System Officer/Computer Clerk to note and comply; for information and necessary action.


(Y.S. Rathor)

District and Sessions Judge,
Sonipat. 23/9/2020